

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/10/2016
NAME OF THE PETITIONER(S) : R. Krishnamurthy
NAME OF THE RESPONDENT(S) : M/s Samuthralakshmi Spinners (P) Ltd. & 4 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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1.)	B. Dhanu	—	—
2.	M. RASHAN ATJA for CIBR VISHNU	for Petitioners	M. RASHAN ATJA
3)	K.S. Ravichandran P.ES. M.K. PREETHA. for KSR RW.	} for Petitioners.	M.K. Preetha

ORDER

Counsel for petitioner present and stated that settlement talks between the parties are in progress. He prayed time for making submissions on the final outcome of the settlement talks. Counsel for respondents called absent. Counsel for petitioner is directed to inform the next date of hearing to the respondents. Time extended at request. Put up on 27.11.2017 at 10.30 A.M.

sd/-
K Anantha Padmanabha Swamy
Member (Judicial)